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Title: Regarding status of Implementation of Recommendations contained in the 2nd Report of Standing Committee on Food, Consumer Affairs and Public Distribution.

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12.03 hrs.

STATEMENTS BY MINISTER

(i) Status of Implementation of Recommendations contained in the Second Report of Standing Committee on Food, Consumer Affairs and Public Distribution

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I am making this statement on the status of implementation of recommendations contained in the Second Report of Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Consumer Affairs in pursuance of direction 73A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part-II, dated September 01, 2004.

A statement indicating the action taken/status of all the recommendations contained in the Second Report of the Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Consumer Affairs is annexed. It may be noted that the report contains 13 recommendations. These recommendations of the Committee have been examined carefully by the Ministry of Consumer Affairs, Food and Public Distribution, Department of Consumer Affairs. As many as 12 recommendations have been accepted fully and action taken thereon has been indicated. Only one recommendation was accepted partially for reasons mentioned against this recommendation in the attached annexure. (SI. No. 4)

The action taken replies have been sent to the Committee on 25.11.2004. This was presented by the Chairman of the Standing Committee to the Lok Sabha on 27.4.2005 and laid on the Table of the Rajya Sabha on the same day.

(Also placed in Library, See No. LT 2458/05)